

<i>Name of the drug</i>	<i>Year</i>	<i>Quantity imported (kgs.)</i>	<i>c.i.f. price of imports (Rs. per kg.)</i>
1	2	3	4
Vitamin B2	1987-88	5000	680.00
	1988-89	3000	672.35
Vitamin B6	1988-89	3000	517.78

NRI's Investment in Certain Sectors

3120. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of INDUSTRY be pleased to state:

(a) whether in order to achieve objective of economic development of the country, Government have decided to change the pattern of industrial Policy Resolution 1956 under which NRIs' investment in certain sectors of Industry is being encouraged;

(b) if so, the details therefor; and

(c) the response till June, 1990 of the NRI's?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). Within the broad framework of the existing industrial policy of the Govt. of India as enunciated in the industrial policy resolution of 1956 and as elaborated from time to time, the Government has recently taken some decisions which have been laid in the form of paper on the Table of both Houses of Parliament on 31st May, 1990. The paper is titled *agro based industries and changes in producers for industrial approvals*. No change in the pattern of the Industrial Policy Resolution, 1956 is envisaged.

The NRI investment policy is also constantly kept under review. Government have

constituted a consultative Committee in the Department of Economic Affairs which looks into the various Policy and procedural issues connected with NRI investment. As a result of the deliberations of this Committee, several policy and procedural issues such as visa norms for NRI entrepreneurs, opening of subscription collection account at the overseas location and refund of money therefrom without bringing to India, foreign currency denominated bonds on non-repatriation basis, investment in Hotels and Air Taxis etc. have been initiated with a view to improving the investment climate in India.

12. *Drugs and Medicines* Notices to Drug Companies

3121. SHRI SOMJIBHAI DAMOR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the names of various products for which notices under *Drugs Prices Equalisation Account* have been issued; and

(b) the names of all the companies who were served notices during 1986?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Letters were issued to about 100 companies during the years 1983 to 1986. The names of the drugs in respect of which letters were issued are given below in the Statement.